¼IT E M NO.73 R E G I S T R A R COURT.1 SECT I O N I I

S UP R E M E CO U R T O F I N D I A
R ECO R D OF P R OC E E D I N G S

B E F O R E TH E R E G I S T R A R M. P. B H A D R A N

Petition(s) for Special Leave to Appeal (Crl) No(s).9001 /2008

K E S H A V KU M A R GUPT A Petitioner(s)

VE R S U S

STAT E OF U.P. Respondent(s)
(With appln(s) for bail and office report)

Date: 25/02 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)
Dr. (Mrs.) Vipin Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice by registered post, acknowledgment due.

List again on 26.3.2009.

(M.P. B H A D R A N)
Registrar

rd